

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-05/2007/3557/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Nagen Senabaya Deori,
District & Sessions Judge,
Udalguri.

Dated Guwahati the 9th April, 2024.

Sub: **Station leave permission..**

Ref:- Your letter No. DJ(U)/2387/2024 dtd. 08.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the morning of 13.04.2024 till the morning of 18.04.2024**, as prayed for. The C.J.M, Udalguri, and in his absence, the in-charge C.J.M, Udalguri shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-05/2007/3558-3559/A, dated , 09-04-2024

Copy to:

1. The Chief Judicial Magistrate, Udalguri.
- ✓ 2. The Project Manager, Gauhati High Court.

13/04/24
JT. REGISTRAR (VIGILANCE)
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